

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 06
IA No. 204/JPR/2024
CP No. (IB)- 233/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Uniword Telecom Limited

... Operational Creditor/Applicant

Versus

Taurus Exports Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Liquidator : Tej Pratap Singh, Adv.

ORDER

Heard Mr. Tej Pratap Singh, Adv. appearing on behalf of the Liquidator.

Mr. Anoop Bhatia, Liquidator present in person.

IA No. 204/JPR/2024

This is 13th Progress Report of the period covered from 01.01.2024 to 31.03.2024 under Regulations 5(1) (c) and 15 of IBBI (Liquidation Process) Regulation, 2016 in the matter of Taurus Exports Pvt. Ltd. This report is taken on record subject to just exceptions. **IA No. 204/JPR/2024** stands disposed of accordingly.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

April 23, 2024